

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-242/2010/2452/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Mridul Kumar Kalita,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 26th June, 2020.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJN/4976, dtd. 26.06.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, from the morning of 11.07.2020 till the morning of 13.07.2020, subject to adherence to lockdown protocols.

Further, the Additional District & Sessions Judge, FTC, Nagaon, in her absence the next senior most Judicial officer will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/2453/A, dated 26.6.2020

Copy to:-

1. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

